

Title : Introduction of the Indian Telegraphic (Amendment) Bill, 2006.

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD): On behalf of Shri Dayanidhi Maran, I beg to move for leave to introduce a Bill further to amend the Indian Telegraph Act, 1885.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Telegraph Act, 1885."

*The motion was adopted.*

DR. SHAKEEL AHMAD: Sir, I introduce the Bill.

\*Published in the Gazette of India Extraordinary, Part-II, Section-2 dated 19.05.2006